

trial Reconstruction Corporation of India Limited which are running at a loss and the amount of loss so far incurred by these units is being collected to the extent possible and will be laid on the Table of the House.

(c) Industrial Reconstruction Corporation of India Limited has reported that it has given reconstruction assistance of Rs. 11.50 lakhs to M/s. Satish Paper Mills. According to the Industrial Reconstruction Corporation of India Ltd., the net loss of the Company was Rs. 2.95 lakhs at the time of the first disbursement of the assistance by it in October 1972. Since then, the total cash losses incurred by the unit i.e. loss before depreciation but after providing current interest on borrowings incurred by the unit till December, 1976 amounted to Rs. 7.67 lakhs (provisional). This amount, however, does not take into account the interest accrued on bank loans of Rs. 11.36 lakhs given prior to Industrial Reconstruction Corporation of India assistance.

368. [Transferred to the 3rd August, 1977.]

Development Bank for Small Scale Industries

369. SHRI JANARDHANA REDDY: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether there is proposal under Government's consideration to start a separate Development Bank for small-scale industries; and

(b) if so, what are the details thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b) There is no proposal under consideration of Government for setting up of a separate Development Bank for Small Scale Industries.

Ministry of Industry, however, is again considering a recommendation of

the Administrative Reforms Commission to establish an apex financing institution to be called Small Scale Industries Finance Corporation.

Air travel by the Prime Minister

370. SHRI RAMANAND YADAV: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of occasions on which the Prime Minister performed journeys in India on scheduled flights since the 1st April, 1977;

(b) what is the average number of security personnel who travelled with him on these flights; and

(c) whether any person wanting to book passages by these flights had been denied tickets to accommodate the security personnel?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) On seven occasions from 1st April, 1977 to 31st July, 1977.

(b) it is not in the public interest to disclose the information.

(c) No, Sir.

Sugar export to China

371. SHRI DEVENDRA NATH DWIVEDI: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether China has shown interest in importing sugar from India; and

(b) if so, what progress has so far been made in the negotiations in this regard?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA): (a) No, Sir.

(b) Does not arise.